

Annexure-1  
Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021  
List of secured financial creditors  
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted						Remarks, if any				
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted		Amount of contingent claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification
1	PUNJAB NATIONAL BANK		12.04.2021	301978148	292700000	PRINCIPAL AND INTEREST	292700000	YES	1st Charge on entire current assets, current and future, hypothecation of TATA Trucks of Corporate Debtor	Personel guarantees of Promoters/ Directors without any specific amount as per the claim documents	63.42	0	0	9278148	0	
2	STATE BANK OF INDIA		15.04.2021	168821484	168800000	PRINCIPAL AND INTEREST	168800000	NO	Hypothecation of entire current assets of the Corporate Debtor, Equitable Mortgage of immovable property bearing Azil No 9 and 10 at Babatpur, Tehsil Pindra, Varanasi.	Personel guarantees of Promoters/ Directors without any specific amount as per the claim documents	36.58	0	0	21484	0	
				470799632	461500000						100.00			9299632		

Annexure-2  
Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021

List of unsecured financial creditors  
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted						
1	TATA MOTOR FINANCE SOLUTIONS LIMITED		08.04.2021	113250366	0	PRINCIPAL+INTEREST		NA	0	0	0	113250366		
2	TATA MOTORS FINANCE LIMITED		08.04.2021	7387212	0	CHARGES		NA	0	0	0	7387212		
3	TATA CAPITAL FINANCIAL SERVICE LIMITED		15.04.2021	77348865	0	PRINCIPAL+INTEREST		NA	0	0	0	77348865		
				197986443	0							197986443		

## Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: Varanasi Auto Sales Limited.; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs									
2	Liquidation costs incurred till date	0	0	0	0	0	0	0		No claim received for Liquidation cost.
3	Secured financial creditors	2	470799632	2	461500000	0	9299632	0		
4	Unsecured financial creditors	3	197986443	0	0	0	0	197986443		
5	Operational creditors (Workmen)	0	0	0	0	0	0	0		
6	Operational creditors (Employees)	3	283625	0	0	0	0	283625		
7	Operational creditors (Government Dues)	3	6926285	3	6926285	0	0	0		
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	1009532	1	700597	0	308935	0		
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0		
Total		41	681099708	29	471250647					



**Annexure-3**

**Name of the corporate debtor: .....; Date of commencement of liquidation: .....; List of stakeholders as on: .....**

**List of operational creditors (Workmen)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted							
			NOT APPLICABLE													

*Signature*



Annexure-4  
Name of the corporate debtor: Varanasi Auto Sales Limited ; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021  
List of operational creditors (Employees)  
(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement	Nature of claim	% share in total amount of claims admitted					
1		AJAY PAL SINGH		03.04.2021	40582	0	0	Employment dues	0	0	0	0	40582	
2		ARUN CHATURVEDI		03.04.2021	194236	0	0	Employment dues	0	0	0	0	194236	
3		BRU SHYAM TRIPATHI		08.04.2021	48807	0	0	Employment dues	0	0	0	0	48807	

*[Signature]*

**Annexure-5**  
**Name of the corporate debtor: VARANASI AUTO SALES LIMITED; Date of commencement of liquidation: 16.03.2021; List of stakeholders as on: 23.08.2021.**  
**List of operational creditors (Government Dues)**  
 (Amount in ₹)

Sl. No	Details of Claimant	Government	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	% share in total amount of claims admitted					
1	ESIC	YES		15.04.2021	631544	631544	DUES, INTEREST	0	0	NA	9.12	0	0	0	0		
2	PROVIDENT FUND	YES		07.04.2021	4331001	4331001	DUES, INTEREST	0	0	NA	62.53	0	0	0	0		
3	SALESTAX/VAT	YES		06.04.2021	1963740	1963740	DUES, INTEREST	0	0	NA	28.35	0	0	0	0		
					6926285	6926285					100.00						

**Annexure-6**  
**Name of the corporate debtor: VARANASI AUTO SALES LIMITED, Date of commencement of liquidation: 16.03.2021.; List of stakeholders as on: 23.08.2021**  
**List of operational creditors (other than Workmen, Employees and Government Dues)**  
 (Amount in ₹)

Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	BM SALES & SERVICES		12.04.2021	1009532	700597	700597	SUPPLIES	NA	NA	NO	100.00	0	0	308935	0	0
				1009532	700597											

*[Signature]*

**Annexure-7**

Name of the corporate debtor: .....; Date of commencement of liquidation: .....

; List of stakeholders as on:

List of other stakeholders, if any (other than financial creditors and operational creditors)  
(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholder s (preference shareholderr s / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted							Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of any mutual dues, that may be set off				
						NOT APPLICABLE										

*[Handwritten Signature]*